

ITEM NO.3

COURT NO.5

SECTION X

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(Civil) No. 180/2022

NATIONAL COMPANY LAW TRIBUNAL BAR ASSOCIATION

Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

(IA No. 67915/2022 - STAY APPLICATION)

Date : 16-06-2022 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE J.K. MAHESHWARI  
HON'BLE MS. JUSTICE HIMA KOHLI  
(VACATION BENCH)

For Petitioner(s) Mr. Maninder Singh, Sr. Adv.  
Mr. Sanjiv Sen, Sr. Adv.  
Mr. U.K. Chaudhary, Sr. Adv.  
Mr. P. Nagesh, Sr. Adv.  
Mr. Saurabh Kalia, Adv.  
Mr. Sameer Chaudhary, Adv.  
Mr. G.P. Madaan, Adv.  
Mr. Shikhil Suri, Adv.  
Mr. Viksit Arora, Adv.  
Ms. Mansumayur Singh, Adv.  
Ms. Supriya Juneja, AOR  
Ms. Prachi Bhatia, Adv.  
Mr. Adhishwar Suri, Adv.

For Respondent(s) Mr. Tushar Mehta, SGI  
Mr. Balbir Singh, ASG  
Mr. Ankur Talwar, Adv.  
Mr. Rajat Nair, Adv.  
Mr. Rajan Kumar Chaurasia, Adv.  
Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel the Court made the following  
O R D E R

1. Learned counsel for the petitioner has filed a compilation of additional documents. Let the same be filed on affidavit by 17.06.2022. A copy of the additional documents shall be

supplied to the learned counsel for the respondents.

2. List on 20.06.2022.

(MANISH ISSRANI)  
COURT MASTER (SH)

(SAROJ KUMARI GAUR)  
BRANCH OFFICER